

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.3/2007 in

Petition(s) for Special Leave to Appeal (Civil) No(s).8270/2006

(From the judgement and order dated 30/09/2005 in CWP No. 15247/1999 of the
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

YOGESH KUMAR & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(For stay)

Date: 16/05/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. P.S. Patwalia, Sr.Adv.

Mr. Sanjay Jain,Adv.

Mr. Mukesh Kumar, Adv.

For Respondent(s)

Mr.T.V.George,Adv.

UPON hearing counsel the Court made the following

O R D E R

The order dated 13th April, 2007 shall also be operative in respect of the advertisement dated 6th May, 2007 so far as it relates to the posts of Patwaris.

I.A. is disposed of accordingly.

(N. Annapurna)
Court Master

(Madhu Saxena)
Court Master